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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01.08.2025

NOTICE

Please take notice that the following matters listed in the Court - II on 04.08.2025, 05.08.2025 & 06.08.2025 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 90 of 2025 & I.A. No. 3947, 4359 of 2025	Talwandi Sabo Power Ltd. Vs. Sepco Electric Power Construction Corporation	Rohan Batra	Kapil Arora Shikha Tandon Manjula B.
	Part Heard			
2.	Comp. App. (AT) (Ins) No. 1164 of 2024	Axis Bank Ltd. Vs. Naren Sheth & Anr.	Nagarkatti Kartik Uday	Asav Rajan Arpan Behl
	Part Heard			
3.	Comp. App. (AT) (Ins) No. 373 of 2024	Silver Bank Ltd. Vs. BLA Power Pvt. Ltd.	Vineet Aneja	Arpan Behl Ayush Agarwal
	Part Heard			
4.	Comp. App. (AT) (Ins) No. 897 of 2024	Harshvardhan Kalyani Vs. UCO Bank & Anr.	Ajay Gaggar	Partha Sil- R1 Akash Chatterjee- R2
	Part Heard			

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5.	Comp. App. (AT)	Express Resorts & Hotels Ltd.	Himanshu Satija	Varun Kalra		
	(Ins) No. 517 of	Vs.		Pranav Khanna-R1		
	2024	Amit Jain & Ors.		Apsi Kapadia		
				Jaitegan Singh		
	Part Heard			Khuram-R13		
				Mohit D Ram		
6.	Comp. App. (AT)	GH Energy Pvt. Ltd.	Devesh Tripathi	Anirudh Wadhwa		
	No. 87 of 2024	Vs.				
		Flovel Hydro Technologies Pvt. Ltd. &				
	Part Heard	Anr.				
		With				
7.	Comp. App. (AT)	Mecamidi HPP India Pvt. Ltd.	Ankur Goel	Anirudh Wadhwa		
	No. 89 of 2024 &	Vs.				
	I.A. No. 7565 of	Flovel Hydro Technologies Pvt. Ltd.				
	2024					
	Part Heard					
		With				
8.	Comp. App. (AT)	Sanjeev Kapoor & Anr.	Ankur Goel	Anirudh Wadhwa		
	No. 90 of 2024	Vs.				
		Flovel Hydro Technologies Pvt. Ltd.				
	Part Heard					
		XX7241.				
0	Comm. Ann. (AT)	With	Anlana Cool	A minus dla XV a dlanco		
9.	Comp. App. (AT)	Sanjeev Kapoor & Anr.	Ankur Goel	Anirudh Wadhwa		
	No. 91 of 2024	Vs.				
	D 4 II 1	Flovel Hydro Technologies Pvt. Ltd.				
	Part Heard					

By order of Hon'ble Chairperson -Sd/-Registrar